

6
Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 896/97

New Delhi this the 27th day of November 1997

Hon'ble Dr. A. Vedavalli, Member (J)

Dr. Jaya Prasoon
W/o Shri P.K. Sinha
R/o H-23 Garhwali Mohalla
Laxmi Nagar
Delhi 110092

.....Applicant

(By Advocate: Applicant in Person)

Versus

1. Union of India through
The Secretary,
Ministry of Environment & Forests
Parivaran Bhawan,
CGO Complex Phase-III Lodhi Road,
New Delhi 110003
2. National Museum of Natural History
through its Director
FICCI Museum Building
Barakhamba Road,
New Delhi 110001

.....Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

By Hon'ble Dr. A. Vedavalli, Member (J)

Applicant in person Ms. Prasoon makes a prayer for withdrawing the application and has filed an application dated 27.11.97 in this regard today in the court, which is taken on record. She has also submitted that her counsel Dr. D.C. Vohra has been informed about the withdrawl of the case. In the circumstances, the OA is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

cc.